

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO. 2450
TO BE ANSWERED ON 3RD AUGUST, 2021**

RATION ALLOCATION

2450. SHRI BANDI SANJAY KUMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Union Government had allocated ration to all the States to distribute to BPL families during Covid-19 pandemic period under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY), if so, the details thereof in specific to the State of Telangana;
- (b) the manner in which the Government of Telangana had distributed the same to BPL families; and
- (c) whether any un-distributed amount of ration left with State Government, if so, the details thereof?

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a): Yes Sir, Under the Pradhan Mantri Garib Kalyan Anna Yojana, Govt of India has made allocation of foodgrains @ 5 kg per person per month free of cost for around 80 crore beneficiaries of all the 36 States/UTs covered under NFSA (Antyodaya Anna Yojana (AAY) & Priority Households (PHH)) including those covered under Direct Benefit Transfer (DBT) for a period of 8 months i.e April-November, 2020 and again similarly during the period May -November, 2021. During the year, 2020, about 322 Lakh Metric Tons (LMT) of food-grains and during the year 2021, about 278 LMT foodgrains have been allocated free of cost under PMGKAY scheme to approximately 80 Crore NFSA beneficiaries.

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In regard to Telangana, During the year 2020, 7.66 Lakh Metric Tons (LMT) of food-grains and during the year 2021, about 6.71 LMT foodgrains have been allocated free of cost under PMGKAY scheme.

(b): The Targeted Public Distribution System under the National Food Security Act (NFSA), 2013 is operated under the joint responsibility of Central and State/UT Governments. It is the responsibility of the State/UT Governments to identify eligible households/beneficiaries covered under NFSA namely Antyodaya Anna Yojana (AAY) and priority households (PHH) as per criteria evolved by the concerned State/UT Government. Issuance of their ration cards and distribution of foodgrains to them as per their entitlement through fair price shops, is also the responsibility of the respective State/UT Govt.

(c): A quantity of 11833.00 MT under PMGKAY-I, a quantity of 26627.21 MT under PMGKAY-II and a quantity of 6751.45 MTs under PMGKAY-III are left undistributed in regard to State of Telangana. Distribution under PMGKAY-IV (July-November, 2021) is not yet over.
